

Filing No. ABA/8437/2020

Deepak Kumar & Ors. Vs The State of Jharkhand

Advocate's Name- Mr. Prabhat Kumar Sinha

Defects:-

9. (i) Adv. welfare stamp of Rs. 15/- is short at affidavit and vak.
- (ii) Adv. Association welfare & development fund stamp of Rs.5/- is short at vak.
- (iii) Execution of petitioner no. 5 at vak differs from his name in the same.